

**IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH 'B', NEW DELHI**

**BEFORE SH. N. K. BILLAIYA, ACCOUNTANT MEMBER
AND
SH.YOGESH KUMAR US, JUDICIAL MEMBER**

ITA No.4158/Del/2019
Assessment Year: 2010-11

ACIT Central Circle – 18 New Delhi	Vs.	Satish Kumar Pawa D-842, 2nd Floor, New Friends Colony, New Delhi PAN AAJPP2997A
(APPELLANT)		(RESPONDENT)

Appellant by	Sh. Sita Ram Meena, Sr. DR
Respondent by	None

Date of hearing:	13/06/2022
Date of Pronouncement:	13/06/2022

ORDER

PER N. K. BILLAIYA, AM:

This appeal filed by the revenue is preferred against the order of the CIT(A)-27, New Delhi dated 08.02.2019 for A.Y. 2010-11.

2. The grievance of the revenue show that the tax effect would be less than Rs. 50 lakhs, therefore, this appeal is not

maintainable as per CBDT Circular No. 17/2019 dated 08.08.2019.

3. This appeal is, accordingly, dismissed with liberty to the revenue to approach the Tribunal as per the provisions of law, should it feel that the tax effect is more than Rs. 50 lakhs.

4. In the result, the appeal filed by the revenue is dismissed.

The order is pronounced in the open court on 13.06.2022.

Sd/-
(YOGESH KUAMR US)
JUDICIAL MEMBER

*NEHA, Sr. Private Secretary

Date:- 13.06.2022

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

Sd/-
(N. K. BILLAIYA)
ACCOUNTANT MEMBER

ASSISTANT REGISTRAR
ITAT NEW DELHI

Date of dictation	13.06.2022
Date on which the typed draft is placed before the dictating Member	13.06.2022
Date on which the typed draft is placed before the Other member	13.06.2022
Date on which the approved draft comes to the Sr.PS/PS	13.06.2022
Date on which the fair order is placed before the Dictating Member for Pronouncement	13.06.2022
Date on which the fair order comes back to the Sr. PS/ PS	13.06.2022
Date on which the final order is uploaded on the website of ITAT	13.06.2022
Date on which the file goes to the Bench Clerk	13.06.2022
Date on which file goes to the Head Clerk.	
The date on which file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the Order	